

HIGH COURT OF JHARKHAND, RANCHI

General Letter No. 01/2015/G.L./Admn.Misc. Dated: Ranchi, the 09th January, 2015

From,

Registrar General,
High Court of Jharkhand,
Ranchi.

To,

All the Principal District and Sessions Judges
of the State of Jharkhand including
the Judicial Commissioner, Ranchi.

Sub: Enhancement of the rate towards photocopy charges per page for issuing certified copies of documents by the Civil Courts.

Sir/Madam,

I am directed to invite your kind attention on the subject noted above and to inform you that the court has been pleased to pass the order that the photocopy charges for issuing certified copies of the documents by the Civil Courts be increased from Re. 1/- (Rupee one) per page, as fixed earlier vide letter No. 5326 (Rules)/Admn. Misc.-LVI-15-92 dated 07.10.1997 of the Patna High Court to Rs. 3/- (Rupees three) per page in addition to the usual charges for the certified copies under the Rules for all the Judgeships of the State of Jharkhand.

The rest guidelines as laid down in the aforesaid letter of the High Court of Judicature at Patna will remain the same.


09.01.15

Registrar General